

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE**

LOK SABHA

**UNSTARRED QUESTION NO. 2347
TO BE ANSWERED ON 31.07.2017**

VIOLATION OF GUIDELINES BY LALIT KALA ACADEMY

2347: SHRI VENKATESH BABU T.G.:

Will the Minister of **CULTURE** be pleased to state:

- (a) whether the Government is aware of the allegations of violation of Government guidelines by Lalit Kala Academy;
- (b) if so, the details thereof;
- (c) whether the Government has set up a Committee to probe the charges of the alleged irregularities in the Academy;
- (d) if so, the details along with the composition of the Committee thereof; and
- (e) the time by which its Report is likely to be submitted?

MINISTER OF STATE (IC) FOR CULTURE & TOURISM

(DR. MAHESH SHARMA)

ANSWER

(a)&(b): Yes, Madam. Ministry of Culture has received complaints regarding alleged administrative and financial irregularities in the Lalit Kala Akademi. Such complaints pertain inter alia to irregularities against various current and past functionaries of Lalit Kala Akademi.

(c)&(d): Yes, Madam. A three-Member Committee was set-up by Ministry of Culture vide order dated 18th April, 2017 to inquire into various allegations of irregularities and violation of Government guidelines by Shri K.K. Chakravarty, former Chairman, Lalit Kala Akademi. The composition of the Committee is as follows:-

1. Dr. D.P. Pathak, Principal Chief Controller of Accounts - Chairman
2. Shri Rakesh Singh Lal,
Additional Director General (Admn.),
Archaeological Survey of India (ASI) - Member
3. Shri P.G. Kaladharan, Director (Administration), ASI - Member

(e): The Committee submitted its report on 14.06.2017. Based on the report of the Committee, with the approval of the Hon'ble Minister of Culture, the matter has been referred to CBI on 27th July, 2017 to get an investigation conducted against the alleged irregularities.
